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THE HIGH COURT OF MADHYA PRADESH

CONC No.743/2018

(Palak Yadav vs. K.K.Singh and others)

Jabalpur, Dated: 14.12.2018.

Shri Swapnil Ganguly, learned counsel for the petitioners.

Shri Sheetal Tiwari, learned Panel Lawyer for the respondents.

In view of Order passed today in W.P.No.3864/2018 and other connected writ petitions, nothing survives to be decided in this contempt petition. Hence, this petition stands disposed of.

(Nandita Dubey)
J U D G E